

**NATIONAL COMPANY LAW TRIBUNAL
BENGALURU BENCH
COURT NO.1**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,
BENGALURU BENCH, BENGALURU, HELD ON 11.01.2018.

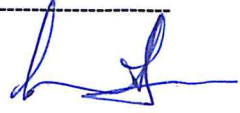


PRESENT: 1. Hon'ble Member(J) **Shri Ratakonda Murali**
2. Hon'ble Member(T) **Dr. Ashok Kumar Mishra**

| C.P. No. or C.A. No. | T.P. No. | Purpose | Section | Name of the Parties M/s. / Mr. |
|-------------------------|----------|-----------------------------------|----------|--|
| CP 52/13 | TP 49/16 | For filing objections on IA | 397/ 398 | Chaitanya Manohar Vs. All Square Realtors I. P. Ltd. & 6 Ors. |

SL. NAME (IN CAPITAL)
NO. & PHONE NUMBER

REPRESENTATION TO WHOM

SIGNATURE

| | | |
|-----------------------------|------------------------|---|
| Shenarth S.N. 9886916483 | For Proposed Ref. No-8 |  |
| S. S. Srinivasan | Advocate For R35.6 |  |
| Srinidhi Hegde | Advocate R7 |  |

ORDER

No representation for Petitioner. Petitioner is called as absent. I.A 152/17 is taken up today. SSM Advocates for opposite party requested time for filing objections in IA 152/17. List it on 15/02/2018.


Member (T)


Member (J)